

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2884/2004

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New Delhi, this the 2nd day of December, 2004

Hon'ble Mr. Justice M.A.Khan, Vice-Chairman (J)
Hon'ble Mr. S.K.Naik, Member (A)

Sh. Surender Verma
S/o Sh. H.P.Saxena
H.No.58, Pocket No.G-21
Sector-7, Rohini, Delhi.

(By Advocate Sh. S.P.Chadha)

...Applicant

VERSUS

1. Govt. of NCT of Delhi through
Chief Secretary, Delhi Sachivalaya
Vikas Marg, New Delhi - 4.
2. Secretary
Ministry of Home Affairs
through Director, CPS
North Block, New Delhi.
3. The Director
Social Welfare
Govt. of NCT of Delhi
Vikas Marg, I.P.Estate
New Delhi.
4. The Commissioner (Sales Tax)
Govt. of NCT of Delhi
Vikas Marg, I.P.Estate
New Delhi.

...Respondents

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan,

The applicant was working as Sales Tax Officer when the disciplinary proceedings were initiated against him. The enquiry was completed and he has been conveyed the Government's dis-pleasure by

order to be delivered

(2)

orders at Annexure A-1 and A-2. During the pendency of the disciplinary proceedings, the applicant has been superannuated.

2. Counsel for the applicant has also submitted that the applicant has not filed any appeal with the respondents. He has requested that the present OA may be treated as an appeal and the respondents should be directed to dispose it of by passing a speaking order within the stipulated period.

3. We are of the considered view that the OA may be disposed of at this stage in the light of the facts stated and the submissions made on behalf of the applicant without service of notices on the respondents. Accordingly, It is directed that the OA shall be treated as an appeal filed by the applicant against the order dated 26-3-2003 (Annexure A-1 & A-2 to the OA) and direct the respondents to consider the appeal within a period of three months from the date on which the copy of this order along with copy of the OA, which is treated as an appeal, is served on them.

4. OA stands disposed of in terms of the above order.

Naik

(S.K.Naik)
Member (A)

M.A.Khan

(M.A.Khan)
Vice-Chairman (J)

/vikas/